

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	* .
COMPANY PETITION/APPLICATION NO.	CA No. Ind-3586/252/HDB/2017
NAME OF THE COMPANY	Nova Green Power Solutions Private Limited
NAME OF THE PETITIONER(S)	Nova Green Power Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh &Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			*

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
endin value (Bank Banker Chandra michoa			147
कंपनी पंजीयन/ विश्वांश्वर वी Campanies, हैदरानाद और प्रदेश और तेलंगाणा			

Hyderabad For Andura Pradesh And Telangana

ORDER

None appeared for both the parties. Case is posted to 17-11-2017.

MEMBER (Judi)